NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/532/ (IB)/2017

NAME OF THE PETITIONER(S)

: SIMPLEX INFRASTRUCTURE LTD

NAME OF THE RESPONDENT(S)

: BARATH BUILDERS CONSTRUCTIONS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

. C. MOHAN

Courses for

Comporate Debtor.

C. Mohain

Mls-king & Partridge Archana Iyr

ORDER

Counsels for both the parties present. Counsel for Respondent submitted that matter has been settled between the parties. It is agreed to pay the claim amount in instalments by giving post-dated cheques. In this regard, a memo is filed which is signed by the other side. The memo is taken on record. In view of the settlement, the matter is closed.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)